

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. 4092/2013

This the 20<sup>th</sup> January, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Sh. Amit Kumar Kashyap  
(Aged about 22 years)  
S/o Sh. Shiv Kumar Kashyap  
R/o H.No. 371, Ram Nagar,  
Mangal Puri, Kanker Khera, Meerut,
2. Sh. Ajay Kumar aged about 28 years  
S/o Shri Ghan Shyam  
R/o H.No. 122, New Mandi Kaseru Khera, Meerut ... Applicants

(By Advocate: None )

**Versus**

1. The Union of India  
(Through Secretary)  
Ministry of Defence,  
South Block, New Delhi-110001
2. The Engineer in Chief  
E-in-Chief Branch AHQ  
Kashmere House Rajaji Marg  
New Delhi-110011
3. The CE MES  
HQ UB Area Bareilly Zone  
Sarvatra Bhawan  
Station Road, Bareilly (U.P.)
4. The CE MES  
HQ UB Area Bareilly Zone  
Sarvatra Bhawan  
Station Road, Bareilly (U.P.)
5. The Commander Works Engineer  
CWE ... Respondents

(By Advocate: Shri Satyendra Kumar for Mr. R.N. Singh)

Order (oral)

**Per Sudhir Kumar, Member (A)**

Case called. None for the applicant. It is seen that even on the last date of hearing on 11.12.2015, nobody had appeared for the applicant. Proxy counsel for the respondents is present on both the calls and is prepared to argue the case. It appears that applicant has lost interest to pursue this case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)  
Member (J)

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(Sudhir Kumar)  
Member (A)